

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:401

ANSWERED ON:27.07.2006

FREE EDUCATION TO CHILDREN OF MARTYRS AND EX SERVICEMEN

Ahir Shri Hansraj Gangaram

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the children of martyrs and ex-servicemen are provided free education alongwith boarding facility;
- (b) if so, the details thereof;
- (c) whether the Government proposes to set up hostels at District and Tehsil level to provide free education to the children of martyrs and ex-servicemen; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) & (b): Children of Armed Forces personnel killed/missing or permanently disabled in 1962, 1965, 1971 wars, Op PAWAN, Op MEGHDOOT and all post MEGHDOOT operations in India and abroad including Counter Insurgency Operation only, studying in Government/Government aided schools/educational institutes, Military/Sainik Schools and other schools or colleges recognized by the Central or State Governments including the autonomus organizations financed entirely by Central/State Governments are entitled following educational concessions:

(i) Complete exemption from tuition fee (full amount) and other fees (Capitation fee and Caution money not included) levied by the educational institutions concerned (including charges levied for the school bus maintained by the school or actual fares paid for railway pass for students or bus fare certified by the Head of Institutes).

(ii) Grants to meet hostel charges in full for those studying in boarding schools and colleges.

(iii) Cost of Books and Stationery: Rs. 250/- (Rupees Two hundred and fifty only) per annum per student or the amount claimed by the student, whichever is less.

(iv) Cost of Uniform where this is Compulsory: Rs. 810/- (Rupees Eight hundred ten only) at the maximum during 1st year and Rs. 350/- for the subsequent years per annum per student or the amount claimed by the student, whichever is less..

(v) Clothing: Rs. 250/- (Rupees Two hundred fifty only) for the 1st year and Rs. 150/- for the subsequent years per annum per student, or the amount claimed by the student whichever is less.

The above educational concessions will be available upto and inclusive of the First Degree Course.

(c) & (d): No such proposal is under the consideration of the Government.